

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 301
ANSWERED ON 05/12/2023

FUNDS FOR HYDROPOWER PROJECTS

301. SH. A. A. RAHIM

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the reason for discontinuing the financial assistance given by Government for implementation of small hydropower projects;
- (b) the amount allocated to States in the country through various schemes for the purposes such as irrigation and electricity, Statewise; and
- (c) whether there is a separate amount allocated to States in the country for flood control, if so, for which States?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) The validity of the Small Hydro Power Programme (up to 25 MW capacity) of the Ministry of New and Renewable Energy ended on 30.09.2017.

(b) The Ministry of New and Renewable Energy allocate funds under its existing schemes based on demand and utilization. The funds allocated to different States under the existing schemes so far is given at **Annexure**.

(c) As informed by the Ministry of Jal Shakti, Department of Water Resources, River Development and Ganga Rejuvenation, there is as no such dedicated funds for any particular State under the Flood Management & Border Areas Programme (FMBAP).

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 301 for 05/12/2023 regarding 'Funds for Hydropower Projects' asked by Sh. A. A. Rahim, Hon'ble MP, Rajya Sabha

State wise fund released under Major Programme of Ministry of New and Renewable Energy (Rs in Crores)

State	Year 2022-23								Year 2023-24							
	Major Programme/ Projects								Major Programme/ Projects							
	Solar Parks	Rooftop	PM-KUSUM	Solar Off-grid	GEC	SHP*	Biomass	Biogas	Solar Parks	Rooftop	PM-KUSUM	Solar Off-grid	GEC	SHP*	Biomass	Biogas
Andhra Pradesh		5.64		0.00	0.00		50.40	0.00		2.02		0.00	47.54		2.72	
Arunachal Pradesh			0.82	8.49		183.04		0.00			0.61	0.00				0.10
Assam		4.93		10.86				0.11				0.00				1.26
Bihar				0.00				0.00		7.15		0.00				
Chhattisgarh		3.29		1.12				3.70		1.24		6.23				0.95
Goa				0.00								0.00				
Gujarat	522.17	1040.24	7.83	0.00	27.97	318.75	1.37		355.454	406.64	5.35	0.00	23.85	157.50	0.00	8.14
Haryana		14.67	137.95	0.00			3.50			13.51	169.96	0.00		70.21	0.00	
Himachal Pradesh		11.70	5.85	0.00	4.03	41.25				2.44		0.00	40.50	60.00		
Jammu & Kashmir		1.25	15.69	11.04		150.00						0.00				
Jharkhand		3.01	20.04	0.00								0.00				
Karnataka		9.87		0.00	17.50			0.12		3.92	2.38	0.00	69.35			0.23
Kerala	2.52	102.46		0.00		163.00				78.53	23.84	0.74		45.00		
Ladakh				0.00		879.89						0.00		656.54		
Madhya Pradesh	109.355	34.99		0.00	96.77		0.00	0.29	50.096	3.82		0.00	22.26		0.83	6.65
Maharashtra	12	55.70	247.60	0.00	5.08		1.75	3.04		3.62	147.56	0.00	0.00	0.00	0.56	0.28
Manipur			0.23	5.86								0.00				

Meghalaya				0.00							0.31	1.20		46.66		
Mizoram	1.28	0.81		6.37								0.00				
Nagaland			0.20	0.67								0.00		9.00		
Odisha		0.58		8.57			0.40	0.47		2.35	7.69	0.00				0.28
Punjab		45.80	31.11	0.00			1.70	2.11		3.01	5.41	0.00		0.00		1.11
Rajasthan		96.35	247.63	0.00	10.85		0.00	0.10	73.146	36.20	12.40	0.00	53.74		1.97	0.35
Sikkim				0.77		60.00						0.00				
Tamil Nadu		20.46		0.00	87.81		1.03	0.34				3.63	0.00	0.00	2.33	0.28
Telangana		43.89		0.00			0.30			11.73		1.03			0.00	
Tripura			0.12	2.60								0.00				
Uttar Pradesh	28.78	2.39	82.30	0.00			1.80		1.95	7.07	35.62	0.00			0.00	1.26
Uttarakhand		1.69	4.00	0.00								7.67				0.53
West Bengal		10.17		0.00			0.10					0.00			2.10	
Andaman & Nicobar				0.00								1.75				
Chandigarh		2.00		0.00								0.00				
Dadar & Nagar Haveli/ Daman & Diu				0.00								0.00				
Delhi		10.79		0.00						2.91		0.00				0.23
Lakshadweep				0.00								0.00				
Pondicherry				0.00								0.00				
Others				0.00								0.00				
Total	676.10	1522.66	801.36	56.35	250.00	1795.93	62.35	10.28	480.64	586.16	411.12	22.25	257.23	1044.91	10.51	21.65

* Sanctioned Liabilities are being cleared under the Small Hydro Power (SHP) budget.